

**Conversion of N.G. to B.G.**

2327. MAJOR D.D. KHANORIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal under consideration for conversion of narrow gauge line in Pathankot-Joginder Nagar section into broad gauge line;

(b) if so, the time by which the proposal is likely to be materialised; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir.

(b) Does not arise.

(c) Pathankot-Joginder Nagar is a mountainous railway line having steep gradients, sharp curves, tunnels and viaducts which are not suitable for BG. Conversion of the NG line to BG on this section is thus not technically feasible.

[*Translation*]

**Electrification of Railway Line**

2328. SHRI KESHRI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are contemplating to electrify Kanpur-Jhansi Railway section;

(b) if so, the time by which this section is likely to be electrified;

(c) whether funds have been provided to commence this work during the current year; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir. At present there are no plans to electrify this section.

(b) to (d). Do not arise.

[*English*]

**Milk Co-operatives Union in Goa**

2329. KUMARI SUSHILA TIRIYA: SHRI R SURENDER REDDY: SHRI GURUDAS KAMAT:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Board has been operating and financing Goa's apex milk co-operatives for the past so many years under the Operation Flood Phase-III Programme;

(b) if so, the details thereof indicating the number of co-operatives under the apex milk union, the quantity of milk procured, distributed and financial viability etc.;

(c) whether the Government of Goa has recently allowed a Bombay based private dairy product company to set up an export oriented dairy unit in the State;

(d) if so, whether the NDDB has not been favourable to the aforesaid decision of the Government of Goa and requested the State Government to review it;

(e) if so, the details thereof and the reasons therefor; and

(f) the reaction of the Government of Goa thereto?